## 203 Statement Re.

Janeshwar Mishra, do you want to speak on the U.P. Resolution? (Interruptions) Before we do that, some Reports have to be laid on the Table of the House. Some Reports of Committees have to be laid. I will call those Members. (Interruptions) Report of the Department-related Parliamentary Standing Committee on Transport and Tourism. Shri Pramod Mahajan. (Interruptions) Report of the Committee on Petitions. Shrimati Sushma Swaraj. You are not laying it? (Interruptions) Reports and Minutes of the Standing Committee on Food, Civil Supplies and Public Distribution. Shri Sunder Singh Bhandari. (Interruptions) Shrimati Chandra Kala Pandey. (Interruptions) Report of the Committee on Public Undertakings. (Interruptions) Shri Jagesh Desai. (Interruptions)

## REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JAGESH DESAI (Maharashtra): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Fortyeighth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Forty-second Report on Indian Oil Corporation Limited. (Interruptions)...

## STATEMENT RE. ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): Sir, I beg to lay on the table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Depositories Ordinance, 1996.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Sikander Bakht, I will hear you. But when so many persons are standing, how can I hear you? (*Interruptions*) Kindly take your seats. I can hear the Leader of the Opposition, but if all the Members go on standing, I would not allow. (*Interruptions*) Kindly take your seats. (*Interruptions*) Please take your seats. (*Interruptions*) What do you want? Do you want the House to be adjourned? (*Interruptions*) You have to tell me the reason. You have to tell me for what purpose you want the House to be adjourned. (*Interruptions*) There are certain subjects listed here which we have to take up for discussion. (*Interruptions*)

It was decided in the meeting of the . Business Advisory Committee that we would take up the Statutory Resolution on U.P. It was decided that we would take it up. (Interruptions) Kindly take your seats. If the Members want to speak, they should speak one at a time. (Interruptions) We have got a set agenda. We have to discuss that agenda. (Interruptions) Beyond that I would not allow anything to be discussed. (Interruptions) Beyond the agenda I would not allow anything to be discussed. (Interruptions) Nothing would go on record. (Interruptions) I have already said. (Interruptions) We have slated some specific subjects for discussion. (Interruptions) Excepting the subjects which are taken up for discussion, nothing else would go on record. (Interruptions) Let us take up the items on the agenda. (Interruptions) In the meeting of the Business Advisory Committee, the Members had agreed, the Leaders had agreed, to take up the discussion on certain subjects. Let us discuss these subjects. (Interruptions) The subject before us is only U.P. The Minister of State in the Ministry of Home Affairs is sitting here. He is going to reply to it. (Interruptions) If the subject comes, the Prime Minister would come and reply to all your questions. (Interruptions) If you are all interested in the subject...(Interruptions)...

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh) : What is the subject?